

**Central Administrative Tribunal  
Principal Bench**

**OA No.2281/2016  
MA 2118/2016**

New Delhi, this the 8<sup>th</sup> May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Dr. Rajeev Uppal, 58 years  
Head of the Department  
Department of Anaesthesiology and Intensive Care  
Govind Ballabh Pant Institute of Post  
Graduate Medical Education and Research  
(Formerly, G.B. Pant Hospital)  
Jawaharlal Nehru Marg, New Delhi  
R/o BE-43, Shalimar Bagh, Delhi-110088.
2. Dr. Ajay Gupta, Aged 61 years  
Director-Professor (Orthopaedics)  
Maulana Azad Medical College, Delhi  
R/o D-II/315, Pandara Road, New Delhi.
3. Dr. P.K. Pandey, Aged 60 years  
Director-Professor (Ophthalmology)  
Guru Nanak Eye Centre  
R/o A-170, Pocket 4, Mayur Vihar  
Phase-1, Delhi-110091.
4. Dr. Satya Vir Singh, Aged 58 years  
Director-Professor (PSM)  
Maulana Azad Medical College  
R/o A-8/110, Sector 16, Rohini  
New Delhi-110089.
5. Dr. P.K. Rathore, Aged 55 years  
Director-Professor (ENT)  
Maulana Azad Medical College  
R/o 108 IRCON, Sector-18A, Dwarka  
New Delhi-110078.
6. Dr. R.S. Rautela, Aged 54 years  
Director-Professor  
Department of Anaesthesiology  
Guru Tegh Bahadur Hospital  
R/o E-10, E-Type Quarters

GTB Hospital Campus, Dilshad Garden  
Delhi-110095.

7. Dr. Sanjeev Kumar Tudu, Aged 53 years  
Director –Professor(Surgery)  
Maulana Azad Medical College, Delhi  
R/o D-II/94, West Didwai Nagar  
New Delhi-110023.
8. Dr. Vikas Malhotra, Aged 43 years  
Professor(ENT), Maulana Azad Medical College  
And Associated Hospitals  
R/o BM-10, West Shalimar Bagh  
Delhi-110088. ..Applicants

(By Advocate: Shri Puroshottam for Dr. Ajay Gupta)

**Versus**

1. Government of NCT Delhi  
Through its Principal Secretary  
Department of Health and Family Welfare, 9<sup>th</sup> Level  
Delhi Secretariat, I.P. Estate  
New Delhi-110002.
2. Additional Secretary(H&FW)  
Department of Health and Family Welfare, 9<sup>th</sup> Level  
Delhi Secretariat, I.P. Estate  
New Delhi-110002.
3. Director, Govind Ballabh Pant Institute of  
Post Graduate Medical Education and Research  
(formerly, G.B. Pant Hospital)  
Jawaharlal Nehru Marg, New Delhi-110002.
4. Dean, Maulana Azad Medical College  
Bahadur Shah Zafar Marg  
New Delhi-110002.
5. Medical Director  
G.T.B. Hospital, Dilshad Garden  
Delhi-110095.
6. Director, GNEC, Maharaja Ranjit Singh Marg  
New Delhi-110002.

7. Union of India through its Secretary  
Ministry of Health and Family Welfare  
Nirman Bhawan  
New Delhi-110011. ..Respondents

(By Advocates: Ms. Avinash Ahlawat with Shri N.K. Singh and  
Shri Rajeev Kumar)

**ORDER (ORAL)**

**Justice Permod Kohli, Chairman :-**

**MA No.2118/2016**

Joining together application is allowed.

**OA No.2281/2016**

Ms. Avnish Ahlawat, learned counsel for respondents, has placed on record a copy of order dated 01.05.2017, passed by the Government of NCT of Delhi, Health and Family Welfare Department, whereby the order impugned in this Application dated 12.07.2016, earlier issued for repatriation of CHS cadre doctors from the Government of NCT to their parent cadre, i.e., Ministry of Health and Family Welfare, stands withdrawn.

2. In this view of the matter, this Application is rendered infructuous. Dismissed as such.

3. The respondents have also filed an affidavit dated 05.05.2017. In Para 2 of the affidavit, it has been stated that the letter dated 29.12.2016 has not been acted upon. Apart

from this, the applicant Nos. 2 and 5 have already been promoted as HODs vide order dated 10.02.2017.

4. On the basis of the letter dated 29.12.2016, this Tribunal, vide order dated 14.03.2017 had issued notices to the respondents to show cause as to why proceedings for contempt be not initiated against them.

5. In view of the statement made in the additional affidavit, *suo moto* notice on contempt is also hereby withdrawn.

**( K.N. Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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